

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S.  
I/c Joint Registrar (J) (Services),  
High Court of Judicature at  
Allahabad.**

To,

**The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.**

No. 448/Admin.(Services)/2022 Dated: Allahabad: September 01, 2022

<b>Subject:</b>	<b>Regarding nomination of Judicial Officers for Workshop on "Effective implementation of the new statutory scheme prescribed by the Central Motor Vehicles Act 1988, as amended by Motor Vehicles (Amendment) Act, 2019 along with Central Motor Vehicles (Fifth Amendment) Rules, 2022", scheduled to be held at Gautambuddha Nagar on 02.09.2022.</b>
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Sir,

With reference to your letter no. Spl.Prog./JTRI-1236 dated 31.08.2022 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate following Officers whose designations are mentioned in below given Chart-X for participation in captioned training programme, scheduled to be held at **Auditorium of Police Commissionerate, Sector- 108, Gautambuddha Nagar (Noida), U.P. on 02.09.2022 from 17:15 hrs. to 19:30 hrs.** and to direct them to report at the said venue **at 17:00 hrs. on Friday, 02.09.2022:-**

**CHART-X**

<b>Sl.</b>	<b>Officers holding the Posts</b>	<b>District</b>
<b>1.</b>	District & Sessions Judge	Gautambuddha Nagar
<b>2.</b>	All the Addl. District & Sessions Judges	Gautambuddha Nagar
<b>3.</b>	Chief Judicial Magistrate	Gautambuddha Nagar
<b>4.</b>	Secretary, DLSA	Gautambuddha Nagar
<b>5.</b>	Presiding Officer, MAC Tribunal	Gautambuddha Nagar
<b>6.</b>	District & Sessions Judge	Ghaziabad
<b>7.</b>	1 <sup>st</sup> Addl. District & Sessions Judge	Ghaziabad
<b>8.</b>	Chief Judicial Magistrate	Ghaziabad
<b>9.</b>	Secretary, DLSA	Ghaziabad
<b>10.</b>	Presiding Officer, MAC Tribunal	Ghaziabad

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

**sd/-  
I/c Joint Registrar (J) (Services)**

No. (i)/Admin.(Services)/2022 Dated: September , 2022

Copy forwarded for information and necessary action to:-

- 1.** The Principal Secretary (Law) & L.R., Govt. of U.P., Lucknow.
- 2.** The District & Sessions Judges, **Gautambuddha Nagar and Ghaziabad** with the request to kindly attend the captioned Workshop and kindly inform the other Officers concerned accordingly.
- 3.** The Presiding Officers, MAC Tribunals, **Gautambuddha Nagar and Ghaziabad** with the request to kindly attend the captioned Workshop.
- 4.** The Registrar (J) (Inspection), High Court, Allahabad.
- 5.** The Joint Registrar (J) (Computer), High Court, Allahabad.

**sd/-  
Deputy Registrar (Services)**